

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT NO. III**

**IB-1409(ND)/2018**

**IN THE MATTER OF:**

M/s. Indo Alusys Industries Ltd.  
Vs.  
M/s. Unilec Engineers Ltd.

**....Petitioner**

**....Respondent**

**SECTION**

**Under Section 9 of IBC.**

**Order delivered on 04.09.2019**


**CORAM**

**R. VARADHARAJAN,  
Hon'ble Member (Judicial)  
Shri Kapal Kumar Vohra,  
Hon'ble Member (Technical)**

For the Petitioner/Operational Creditor : Mr. Rohit K Nagapal, Adv.  
For the Respondent/Corporate Debtor :

**ORDER**

As per the directions of Hon'ble Members, the matter is adjourned to 23.09.2019  
due to paucity of time.

  
**(Madhu Narula)**

**Court Officer**